

1	2	3
Kerala	116567	121536
Maharashtra	96360	107700
Madhya Pradesh	334877	396060
Rajasthan	535238	555046
Tamil Nadu	292006	287718
Uttar Pradesh	221068	193361
Others	1108087	1130347
GRAND TOTAL	5387092	5286552

Export and import during last two years and including current year:

(Quantity in tonnes and value in Rs. lakhs)

Year	Export	
	Qty	Value
2009-10	502,750	556050.00
2010-11	525,750	684070.70
2011-12 (April-December)	396,665	709467.83

(Quantity in tonnes and value in Rs. lakhs)

Year	Import	
	Qty	Value
2009-10	106,700	110045.75
2010-11	86,775	117550.57
2011-12 (April-November)	62,880	109,456.32

Ban on import of asbestos

176. SHRI N.K. SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether India imports asbestos from Canada, where it has been banned on grounds of toxicity;

(b) if so, the reasons therefor;

(c) whether there is a proposal for imposing ban on the import of the said product; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) Present import policy for Chrysotile Asbestos is free under ITC (HS) Code 25249011, 25249021 and 25249031. Accordingly, importers can import this item from any country of their choice, including Canada, without any permission/authorization. Import of Asbestos other than Chrysotile variety is restricted. There is no proposal to change this policy.

Final negotiations with EU on FTA

177. SHRI TAPAN KUMAR SEN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether final negotiations are being held with European Union on Free Trade Agreement (FTA);

(b) if so, whether other stake holders including State Governments farmer bodies and trade unions are being consulted by Government before finalizing FTA;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The Government of India is negotiating a bilateral Board based Trade and Investment Agreement (BTIA) with the European Union (EU). Negotiations are ongoing.

(b) to (d) Consultations with stakeholders including State Governments, Governed Ministries/Departments, Industry Associations, Export Promotion Councils etc. are continuously held in order to develop India's negotiating strategy.

Impact of imports from China

178. SHRI PRAKASH JAVADEKAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of imports from China since 2005;

(b) the details of imports by major sectors, year-wise;

(c) whether Government has made any study or had it received any complaints about the adverse impact on some sectors; and

(d) what steps Government propose to take to protect legitimate industry and employment interest in India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Details of imports from China since year 2005 are given below:-